

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR H.B. PRABHAKARA SASTRY

Petition(s) for Special Leave to Appeal (Cr1) No(s).4691/2011

KULWANT SINGH BAGGA

Petitioner(s)

VERSUS

STATE OF NCT OF DELHI

Respondent(s)

(With appln(s) for stay of arrest and office report)

Date: 05/09/2011 This Petition was called on for hearing today.

For Petitioner(s)

Mr. O.P. Bhadani, Adv.
Mr. Brij Bhusan, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Learned counsel for the petitioner is present.

Await for the return of service in respect of the
sole respondent.

List again on 1.11.2011.

(H.B. PRABHAKARA SASTRY)
REGISTRAR

rd